

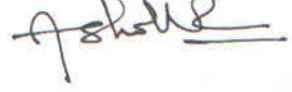

**NATIONAL COMPANY-LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/2008	TP 09/2016	For Clarifica- tion	397/ 398	M. Leela & 4 Others Vs T.R. Mills Pvt. Ltd., & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	
	R. Kirishnamurthy	Counsel for Respondents	

Counsel for petitioners is present. This matter is listed today for clarification. Already we have heard both sides and therefore, the matter can be reserved for orders and there is no need to call for further clarification in the matter.

The matter is reserved for orders.

  
MEMBER (J)

  
MEMBER (T)